

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 173 of 2013

Dated : 23rd October, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

NTPC Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. S Vallinayagam for R-7
Mr. R.B. Sharma, Adv. for R-16
Ms. Swapna Seshadri for R-11

ORDER

Learned counsel for the respondent nos. 7 and 16 again seek some more time to file reply. Last opportunity is granted to them to file reply on or before 6th November, 2013 after serving copy thereof on the other side.

Post the matter for hearing on **13th November, 2013.**

In the meantime, appellant is at liberty to file rejoinder, if any.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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